

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 130

COMP.APPL/57(CH)2024
&
CP No. 37/Chd/Chd/2023

IN THE MATTER OF:-

Manav Kaushik

...

Petitioner

Versus

**NIFD Institute Of Fashion Design
Limited**

...

Respondents

Under Section: 59

Rule: 11 NCLT, Rules 2016

Order delivered on 12.07.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 23.08.2024.

Sd/-

Court Officer

July 12, 2024